Annexure-9

Unit Construction Company Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 26-05-2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party					
	Total		-	-	-	-	-	-	-	-	-	-	-
	Total in Crs		-	-									-